

DIVISION BENCH

ITEM NO.4

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 71/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BINOD KUMAR V/S SAHARA INDIA LIMITED & ORS.
UNDER SECTION	SEC. 73(4)/ 76(2)/ 74(2) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Binod Kumar

: *Present in person*

ORDER

- 1. The petitioner is present in person and made his arguments.**
- 2. Arguments heard order reserved.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

15th February, 2024

*Bipul Kumar Tiwari
(Stenographer)*